

(S)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No: 515/92/92

Transfer Application No:

DATE OF DECISION 24.9.93

M V Choudhari Petitioner

Mr. V M Bendre Advocate for the Petitioners

Versus

Respondent

U.O. F & 2 ors. Advocate for the Respondent(s)

CORAM:

The Hon'ble Shri Justice M.S. Deshpande, Vice Chairman

The Hon'ble Shri Ms. Usha Savara, Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement? *yes*

2. To be referred to the Reporter or not?

3. Whether their Lordships wish to see the fair copy of the Judgement?

4. Whether it needs to be circulated to other Benches of the Tribunal?

(M)


V.C.

NS/

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PREScot ROAD, BOMBAY 1

OA NO. 515/92

MANOHAR VASUDEO CHOUDHARI

APPLICANT

v/s.

Union of India & 2 ors.

Respondents

Coram: Hon. Shri Justice M S Deshpande, Vice Chairman
Hon. Ms. Usha Savara, Member (A)

APPEARANCE:

Mr. V M Bendre
Counsel
for the applicant

Mr. R K Shetty
Counsel
for the respondents

ORAL JUDGMENT:

DATED: 2.4.93

(Per: M S Deshpande, Vice Chairman)

Heard the counsel. The present application is based on the order dated 15.5.82 and in respect of that subject matter this Tribunal cannot have jurisdiction in view of the position pointed out in V.K. MEHRA V. SECRETARY, INFORMATION AND BROADCASTING, ATR 1986 March 203.

Mr. Bendre, however, states that he would be in a position to challenge the further orders, which were made and are not referred to in the present application, and he seeks liberty to file a fresh application on the grounds which may be available to him. Liberty granted.



(2)

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With regard to the submission that the application is based on the order dated 15.5.1982 read with order dated 11.10.91, it is apparent that that is not linked with the order to which we have earlier referred to and that cannot save limitation in the present case.

Application is accordingly disposed of.

Usha Savara

(Usha Savara)
Member (A)

M.S. Deshpande

(M.S. Deshpande)
Vice Chairman

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